

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.137 of 2020

IN THE MATTER OF:

Sunil Amarlal Chawla

...Appellant

Versus

Union Bank of India & Anr.

...Respondents

**For Appellant: Shri Dhaval Deshpande and Shri Shwetank S.,
Advocates**

For Respondents: None

ORDER

13.03.2020 Counsel for Appellant states that he will file copies of documents which have been referred by the Adjudicating Authority in the Impugned Order and file copies of those documents which were already before the Adjudicating Authority on which he wants to rely for the purpose of Appeal, by 16.03.2020.

Relist the Appeal as 'fresh case' on 9th April, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md